

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL

HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.09.2021 AT 02:30 PM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/231/2021
NAME OF THE COMPANY	Varam Bio Energy Pvt Ltd
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Prashant Mupparapu & Varam Bio Energy Pvt Ltd
UNDER SECTION	95 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned Counsel for Petitioner appeared.

Interim moratorium commences from the date of filing of the Petition under Section 96 (1) (a) of I&B Code, 2016. Legal actions are governed under Section 96 (1) (b) of IBC, which reads as under:-

Section 96 (1): When an application is filed under section 94 or section 95—

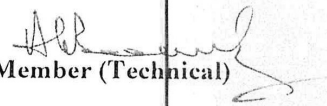
(b) during the interim-moratorium period—

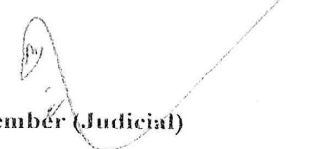
(i) any legal action or proceeding pending in respect of any debt shall be deemed to have been stayed; and

(ii) the creditors of the debtor shall not initiate any legal action or proceedings in respect of any debt.

Shri Dantu Indu Sekhar, having Registration No. IBBI/IPA-003/IPA-ICAI-N-00233/2019-2020/12773 is appointed as IRP. The IRP to file report under Section 99 of the IBC within 10 days from the date of his appointment. The counsel for the Petitioner is directed to inform the same and serve the application to the appointed IRP and file affidavit of service before the next date of hearing

Matter stands adjourned to 21.10.2021.


Member (Technical)


Member (Judicial)

Pavani

Deputy Registrar / Assistant Registrar / Court Officer
National Company Law Tribunal, Hyderabad Bench

CERTIFIED TRUE COPY

DATE NUMBER cp/cio 231/95/HDB/2021
DATE OF JUDGMENT 01.09.2021
DATE OF ORDER 10/09/2021

12/09/21